GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:77
ANSWERED ON:25.02.2011
SHORTAGE OF DOCTORS AND PARAMEDICAL STAFF
Patil Shri C. R.; Sayeed Muhammed Hamdulla A. B.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a number of posts of doctors and paramedical staff are lying vacant in the Central Government run hospitals across the country including the All India Institute of Medical Scienes;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government has issued any instructions to the hospitals for special recruitment drive in order to fill up these vacant posts; and
- (d) if so, the details thereof and the time by when these posts are likely to be filled?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.77 FOR 25TH FEBRUARY, 2011

(a)&(b): Yes Madam. The details of posts that are lying vacant in various Central Government Hospitals and Institutions such as AllMS, New Delhi, PGIMER, Chandigarh, JIPMER, Puducherry, Dr. RML Hospital, New Delhi, Safdarjung Hospital, New Delhi and LHMC & its associated hospitals, New Delhi on account of new creation, promotion, retirement, death, termination, etc. are as under:

- S. Name of Hospital Vacancy position No. Doctor Paramedical Staff
- 1. Safdarjung Hospital 21 42
- 2. Dr. RML Hospital 35 69
- 3. Kalawati Saran Hospital 12 122
- 4. LHMC and Smt. Sucheta 83 72 Kriplani Hospital
- 5. PGIMER, Chandigarh 177 412

Total 427 735

Faculty Non-faculty

Group A Group B Group C

7. AIIMS 196 29 673 455

Total (AIIMS) 1353

(c)&(d): Filling up of vacant posts of doctors and paramedical staff is a continuous process. All the Institutions/Organisations under the Central Government have been given permission by the Ministry of Health and Family Welfare to fill the vacant posts of Non-Teaching Specialists sub-Cadre of CHS on contractual basis for the period of one year or till the regular incumbents join duty, whichever is earlier as a stop-gap arrangement so that patient-care may not suffer. In addition, paramedical staff is also allowed to be appointed on contractual basis for certain period on the requests of the Hospitals if the process of filling up of their posts is delayed due to some unavoidable circumstances.